

No. Senior Civil Judge/ACJM/Supdt/2017-  
OFFICE OF THE SENIOR CIVIL JUDGE-CUM-ADDITIONAL CHIEF  
JUDICIAL MAGISTRATE, GHUMARWIN, DISTRICT BILASPUR, H.P.

Dated Bilaspur, the 22<sup>nd</sup> May, 2017.

**OFFICE ORDER.**

On transfer of Smt. Pratibha Negi, the then Civil Judge(Junior Division)-cum-JMIC, Court No. III, Ghumarwin, on retirement of Smt. Kamla Devi, the then Superintendent Grade-II of this office and in exercise of the powers vested in me vide Rule/Regulation No. 4, Chapter-II of "The Gender Sensitization and Sexual Harassment of women at work place (Prevention, Prohibition and redressal) regulation 2013 and in continuation of this office orders dated 7<sup>th</sup> September, 2015 and 28<sup>th</sup> April, 2017, the Gender Sensitization & internal complaints committee" is hereby re-constituted at Subordinate Courts, Ghumarwin, District Bilaspur, H.P., consisting of following persons:-

1.	Smt. Upshna Sharma, Civil Judge(Junior Division), Court No. 2, Ghumarwin, District Bilaspur, H.P.	Chairperson.
2.	Ms. Deepika Thakran, Civil Judge(Junior Division), Court No. 3, Ghumarwin, District Bilaspur, H.P.	Member Secretary.
3.	Shri R.L.Bhardwaj, Advocate Ghumarwin, having more than 20 years membership of the bar.	Member.
4.	Shri Kulbhushan Singh Dhadwalia, Advocate, Ghumarwin.	Member.
5.	Smt. Manorama Chauhan, Advocate Ghumarwin.	Member.
6.	Smt. Sarvmangla Garg, Advocate Ghumarwin.	Member.
7.	Smt. Arti Sharma, Advocate Ghumarwin.	Member.
8.	Smt. Neelam Sharma w/o Shri Dinesh Sharma, Village Kuthera Marhana, C/o of Dinesh Medical Store Bharari, Tehsil Ghumarwin, District Bilaspur, H.P.	Member.
	Shri Amarjeet s/o Shri Ram, village Kathlag, P.O. Badhaghat, Tehsil Ghumarwin, District Bilaspur, H.P.	Member.

Office of the District & Sessions Judge  
Bilaspur, H.P.

24<sup>th</sup> MAY 2017

Diary No.

3555

The terms of the aforesaid "Gender Sensitization & internal Complaints Committee shall be upto 06.09.2017. The GSICC shall meet at least once in four months in a calender year. The meeting shall be called by Chairperson with minimum seven days notice to all the members in terms of the No.6 of the GSICC.

Sd/-

(Anil Kumar)

Senior Civil Judge -cum-ACJM,  
Ghumarwin, District Bilaspur, H.P.

Endst No. Senior Civil Judge/ACJM/Supdt/2017- Dated: 22.05.2017. — ~~2036~~

Copy forwarded to:-

1. ✓ The District & Sessions Judge, Bilaspur, H.P., for information please.
  2. Smt. Upshna Sharma, Civil Judge(Junior Division), Court No. 2, Ghumarwin, District Bilaspur, H.P., for information and necessary action with the request to act at per the terms and conditions of " The Gender Sensitization and Sexual Harassment of Women at work place(prevention, probation and redressal regulation, 2013 and submit an annual report by December , 31<sup>st</sup> every year to this office.
  3. Ms. Deepika Thakran, Civil Judge(Junior Division), Court No. 3, Ghumarwin, District Bilaspur, H.P., for information and necessary action.
  4. Shri R.L.Bhardwaj, Advocate Ghumarwin, District Bilaspur, H.P;
  5. Shri Shri Kulbhushan Singh Dhadwalia, Advocate, Ghumarwin;
  6. Smt. Sarvmangla Garg, Advocate Ghumarwin;
  7. Smt. Manorama Chauhan, Advocate Ghumarwin;
  8. Smt. Arti Sharma, Advocate Ghumarwin;
  9. Smt. Neelam Sharma w/o Shri Dinesh Sharma, Village Kuthera Marhana, C/O <sup>Dr. S.K.</sup> Medical Store Bharari, Tehsil Ghumarwin, District Bilaspur, H.P;
  10. Shri Amarjeet s/o Shri Ram, village Kathlag, P.O. Badhaghat, Tehsil Ghumarwin, District Bilaspur, H.P;
- for information and necessary action.
11. The System Assistant of the office of Hon'ble District & Sessions Judge, Bilaspur, H.P., to upload the same in the website of this Division.

  
Senior Civil Judge -cum-ACJM,  
Ghumarwin, District Bilaspur, H.P.